

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-506**  
IB-103/ND/2022

**IN THE MATTER OF:**

Anil Kumar Tekriwal

**....Applicant**

**Vs.**

Punjab National Bank & Anr.

**.....Respondent**

**SECTION**

U/s 94 IBC

**Order delivered on 27.09.2022**

**CORAM:**

**SHRI P.S.N. PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

None appeared on behalf of applicant. Proxy counsel for Punjab National Bank (respondent) appeared. Let this matter be posted on **14.10.2022** for arguments.

-Sd/-

**(RAHUL BHATNAGAR)**  
**MEMBER (T)**

-Sd/-

**(P.S.N. PRASAD)**  
**MEMBER (J)**

Khushboo